

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. C.P.(IB)-1238(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: DINESH JAISWAL

SECTION 94(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Shivam Laturiya, counsel appearing for the Petitioner is present through virtual hearing.

Petitioner is directed to issue notice to all the creditors clearly intimating the next date of hearing.

Petitioner shall file service affidavit along with copy of notice sent to the Creditors, original postal receipt, track report, email etc. at least two days before the next date of hearing.

List this matter on **17.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)